

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
Restored Company Petition (IBC) /1/2024(Old Case No. CP(IBC)/36/9/AMR/2022)		9 of IBC	Siemens Limited Vs BGR Energy Systems Ltd

ORDER

Present: Mr. Barnik Gnosh, Ld. Counsel for the OC.

Mr. Sankaranaraynan Gopalan, Representative of the CD.

Vakalat and counter not filed. At the request of the representative of the CD, for filing vakalat and counter, list the matter on 08.07.2024 as a last chance.

Sdt-

SANJAY PURI
MEMBER (TECHNICAL)

Sdt-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)